

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

~~New Bombay Bench~~

NEW BOMBAY BENCH

O.A. No. 813/87

198

~~CA. No.~~

DATE OF DECISION 3-3-1988

Shri Manohar Appaji Waidande. PetitionerMr. I.A. Engineer. Advocate for the Petitioner(s)

Versus

The Admiral Superintendent, Bombay. Respondent

& 2 others.

Mr. R.K. Shetty. Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. J.G. RAJADHYAKSHA, MEMBER(A)

The Hon'ble Mr. M.B. MUJUMDAR, MEMBER(J).

1. Whether Reporters of local papers may be allowed to see the Judgement? Yes
2. To be referred to the Reporter or not? No
3. Whether their Lordships wish to see the fair copy of the Judgement? No
4. Whether it needs to be circulated to other Benches of the Tribunal? No